

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-07-2024 AT 11.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

**APPLICATION NUMBER : IA(IBC)/1148(CHE)/2024 in
CP(CAA)/27/2023**

PETITION NUMBER : IBA/1017/2019

NAME OF THE PETITIONER : Shree Ambika Sugars Ltd

**NAME OF THE RESPONDENT(S) : Anurag Goel (Liquidator) (Shree Ambika
Sugars Ltd) & Anr**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Sec 231 of CA,
2013**

ORDER

Ld. Counsel Mr.Avinash Krishnan Ravi for the Applicant. Ld. Counsel Mr.E. Rangasayee for the Respondent. Ld. Counsel Ms. Dhanalakshmi for TANGEDCO.

In this case, TANGEDCO has not complied with the specific directions of this Tribunal on 12.06.2024. The Counsel for the Applicant stated that there is no progress in respect of fresh connection. **TANGEDCO is directed** to comply within 3 days and file a compliance memo.

List the Petition for hearing on **29.07.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk